

Title : Introduction of Agricultural Insurance Scheme Bill, 2005.

SHRI BALASAHEB VIKHE PATIL (KOPERGAON): Sir, I beg to move for leave to introduce a Bill to provide for compulsory insurance of crops and livestock of the farmers and for matters connected therewith.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for compulsory insurance of crops and livestock of the farmers and for matters connected therewith."

The motion was adopted.

SHRIBALASAHEB VIKHE PATIL : Sir, I introduce the Bill.

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